THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G K. MENON): (a) to (c). The scheme of scholarships to students from non-Hindi speaking States for Post-Matric Studies in Hindi is implemented through State Govts/U.T. Administrations. The Government of Assam was allocated 89 scholarships each year during 1988-89 and 1989-90 for giving awards to students studying Hindi at pre-degree, degree and Post graduate levels.

Grants under the scheme are sanctioned on receipt or requirement of funds duly supported by statements of expenditure and taking into account the amount of unspent balance available with the State Government from out of the grants released in the earlier years. The Government of Assam did not furnish the statement of accounts of grants sanctioned to it during 1982-83, 1983-84 and 1986-87. Therefore, as per rules, grants during the last two years could not be released to the Government of Assam

Trekking to Gangotri

- SHRI SRIKANTHA DATTA 6103. NARASIMHA RAJA WADIYAR: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have closed all expeditions including trekking to Gangotri;
 - (b) if so, the reasons therefor; and
- (c) how long the expeditions will remain closed?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) No. Sir.

(b) and (c). Does not arise.

Working Group on Early childhood and **Elementary Education**

6104. PROF. P. J. KURIEN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government had appointed a working group on early childhood and elementary education in the country;
- (b) whether the working group found that 2.5 lakh elementary school teachers appointed by Government have no qualification and training:
 - (c) if so, the details thereof; and
- (d) the remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON) (a) The Planning Commission had set up a Working Group on Early Childhood Education and Elementary Education for formulation of the VIII five Year Plan.

- (b) and (c). The Group had referred to certain provisional data of the 5th All India Educational Survey, to the effect that about 2.5 lakh (or roughly 13.4%) of the teachers working at the Primary stage had qualifications of middle level (i.e. upto class VIII or VII) or lower level, and that of these (2.5 lakhs teachers), about 12.8% were also untrained.
 - (d) The Group had recommended that

State Governments concerned should take appropriate steps for eliminating the backlog of underqualified/untrained teachers. The report of the Working Group has been forwarded to the State Governments.

Formulation of Rules and Regulations for Employees of Nehru Yuva Kendra Sangathan

- PROF. VIJAY KUMAR 6105. MALHOTRA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have formulated rules and regulations for the recruitment of officers and staff for the Nehru Yuva Kendra Sangathan, if so, when
 - (b) if not, the reasons therefor,
- (c) on what basis the officers and staff of these kendras were recruited:
- (d) whether complaints against the authorities for recruitment of staff have been received
- (e) If so, the details thereof and the action taken thereon, and
- (f) whether Government propose to look into the affairs of these kendras and remove their constraints with a view to effect improvement and efficiency in the management of these kendras?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir, in November, 1987.

- (b) Does not arise.
- (c) Recruitments to the posts of the

Nehru Yuva Kendras are made as per the provisions of Service Regulations.

- (d) Yes, Sir.
- (e) There have been allegations that recruitments in certain cases were based on political considerations. The matter is being looked into.
 - (f) Yes, Sir.

Allocation of Funds to Nehru Yuva Kendras

6106. PROF. VIJAY **KUMAR** MAI HOTRA: PROF. PREM KUMAR DHU-MAI ·

Will the PRIME MINISTER be pleased to state:

- (a) the number together with the strength of staff and trainees of Nehru Yuva Kendras, State-wise;
- (b) the allocation of funds with the actual expenditure incurred on these kendras during the last three years, year-wise and State-wise:
- (c) whether complaints have been received regarding mismanagement, irregularities of funds and other types of complaints about the working of these kendras; if so, the action taken thereon:
- (d) whether Government propose to review to functioning of these kendras and investigate the cases of misappropriation of public funds; and
- (e) if, so, the details thereof the and time by when such action is proposed to be taken?